

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 2307/2018

New Delhi, this the 10th day of July, 2018

**Hon'ble Sh. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

1. Shri Pravez Ali, Age 29 years (Gr-C)
S/o Sh. Samsudeen
Trackman
Under ADEN Northern Railway Hapur
Office of DRM, Moradabad
R/o Vill & PO—Sohanjani Jatan
Distt – Moradabad.
2. Sh. Sovind, Age – 27 years (Gr-C)
S/o Shri Amar Singh
Trackman
Under ADEN – II
Northern Railway Sitapur
Office of DRM Moradabad
R/o- Vill. & PO – Mohammad Pur, Dhoomi, Distt. Meerut
3. Sh. Parvinder, Age 27 years (Gr-C)
Trackman
Under ADEN
Northern Railway Hapur
Office of DRM, Moradabad
R/o F-417/2 Fajpuri Loni Border, U.P.
4. Sh. Subhash, Age 29 years (Gr-C)
S/o Sh. Mange Ram
Trackman
Under ADEN
Northern Railway Hapur
Office of DRM, Moradabad
R/o Vill & PO Chandani Tehsil Bahadurgarh
Jhajjar, Haryana.
5. Sh. Pawan Kumar, Age 27 years (Gr-C)
S/o Sh. Sajjan Singh
Trackman
Under ADEN
Northern Railway Hapur
Office of DRM, Moradabad
R/o Vill & PO Titoli Pana Distt-Rohtak, Haryana.

6. Sh. Ravinder, Age 29 years (Gr-C)
 S/o Sh. Dayanand
 Trackman
 Under ADEN
 Northern Railway Hapur
 Office of DRM, Moradabad
 R/o Vill & PO Achhina Chandari Bhiwani,
 Haryana. ... Applicants

(Through : Mrs. Meenu Mainee)

Versus

1. Secretary
 Railway Board
 Ministry of Railways
 Rail Bhawan, New Delhi.
2. General Manager
 Northern Railway
 Baroda House, New Delhi.
3. Chief Personnel Officer
 Northern Railway
 Baroda House, New Delhi.
4. Divisional Railway Manager
 Northern Railway
 Moradabad. ...Respondents

(None)

Hon'ble Sh. K.N. Srivastava, Member (A)

ORDER (ORAL)

MA No. 2574/2018 for joining together is allowed.

2 The respondent's Recruitment Cell vide (Annexure A-2) advertisement dated 30.08.2018 called for applications for various Grade 'D' posts in PB-1 (Rs. 5200-20200 + Grade Pay Rs. 1800/-). The details of the posts are given in the advertisement including

number of vacancies against each post. The applicants participated in the selection process and they were declared successful. The respondents vide (Annexure A-3) published a list of the candidates who have been selected for the post of Carriage Cleaner in Mechanical Department including the applicants, whose names figure at Sl. Nos. 9, 6,14,7,13 and 18 respectively in the said list. The grievance of the applicants is that the respondents instead of offering them appointment to the post of Carriage Cleaner have offered appointment to the post of Trackman.

3. It is seen that the applicants represented for change of post vide representation dated 22.09.2014 (Annexure A-4) which has not been decided as yet. The applicants are also stated to have submitted several representations for change of post but no action has been taken by the respondents on their representations.

4. At this stage, Mrs. Meenu Mainee, counsel for the applicants submits that the applicants would be satisfied if time bound direction is given to the respondents to decide their pending representation dated 22.09.2014 (Annexure A-4). She also brought to our notice that this Tribunal vide its order dated 21.03.2018 in OA No.1740/2016 (Annexure A-8) has granted identical relief to the applicants therein.

5. Having regard to the submissions made by the learned counsel for the applicants and without going into merits of the case, we dispose of this OA with the direction to respondent No. 4 to decide applicants' representation dated 22.09.2014 and other similar representations preferred by him, within a period of three months from the date of receipt of certified copy of this order, and while doing so, Respondent No. 4 shall keep in view the order of the Tribunal dated 21.03.2018 in OA 1740/2016. If the applicants remain aggrieved by the order to be passed by the respondent no. 4 on their representations, they would be at liberty to take recourse to appropriate remedy, as available to them, in accordance with law. No costs.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

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